Sr. No. 553 Through video Conference

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

OWP No. 313/2010

Mohammad Sultan Shah

.... Petitioner/Applicant(s)

Through:- None

V/s

Custodian Evacuee Property

.....Respondent/Non-applicant(s)

Through:- Mr. Arshad Ahmad Wani, Advocate for 2 to 4. (through video conference) None for other respondents.

Coram : HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

<u>ORDER</u>

Awaiting appearance of learned counsel for the petitioner, adjourned.

U&KASY

List on 10.08.2020.

(Sindhu Sharma) Judge

SRINAGAR

17.06.2020 sunil-ii